

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION
RAJYA SABHA
UNSTARRED QUESTION NO. 242
TO BE ANSWERED ON 05/02/2024

PROGRESS REPORT ON IMPLEMENTATION OF JAL JEEVAN MISSION

242 Dr. Ameer Yajnik:

Will the Minister of JAL SHAKTI be pleased to state:

(a) the total number of beneficiaries under Jal Jeevan Mission classified on the basis of caste in different States since 2019; and

(b) the measures Government has implemented to ensure the protection of households against discrimination in accessing piped water supply?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI RAJEEV CHANDRASEKHAR)

(a) & (b) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states, in August 2019. Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

Significant progress has been made in the country since the launch of Jal Jeevan Mission, towards enhancing access to tap water to rural households. At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 30.01.2024, more than 10.98 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 30.01.2024, out of 19.27 Crore rural households in the country, more than 14.21 Crore (73.76%) households are reported to have tap water supply in their homes.

As JJM follows a universal approach for coverage of rural households, caste-based details of beneficiaries of tap water connections are not maintained at Government of India level. However, under the mission, priority has been given to SC/ ST majority villages and villages in Aspirational districts to provide tap water connections for clean tap water supply. Further, a 10% weightage is assigned for population residing in SC/ ST dominated areas, while allocating the fund, to prioritize the coverage in these areas. Further, Government of India has also approved

Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for development of Particularly Vulnerable Tribal Groups (PVTG) aiming at the targeted development of 75 Particularly Vulnerable Tribal Groups (PVTGs).
